

**NOTIFICATION**

The following candidates who have been selected for the posts of Software Technicians (created vide Government Order No LAW 28 LAC 2010 dated 04.08.2012 and the method of recruitment as fixed vide Government Order No. LAW 76 LAC 2013 dated 27.03.2013) on establishment of Subordinate Courts in the State of Karnataka in the Scale of Pay Rs. 52650-1250-53900-1450-62600-1650-72500-1900-83900-2200-97100, with admissible allowances, are hereby appointed as Software technicians subject to the conditions enumerated below.

**CANDIDATES SELECTED UNDER RESIDUAL PARENT CADRE**

<b>Sl. No.</b>	<b>Name of the Candidate</b>
1	SUNIL N. MURAGAN NILAYA, 6 <sup>TH</sup> CROSS, 6 <sup>TH</sup> MAIN ROAD, HOSAMANE EXTENSION, <b>SHIVAMOGGA</b> TALUKA AND DISTRICT-577201
2	JAYA PRIYA P.J. # 235, JAINIVAS, M.V. NAGAR, BEML NAGAR, POST KGF, BANGARAPET TALUKA, <b>KOLAR</b> DISTRICT-563115
3	SANJANA S. PLAT No. G6, No. 45, DOLLAR HEIGHTS, 12 MAIN ROAD, BANDAPPA GARADEN, MUTHYALANAGARA, <b>BENGALURU</b> -560054
4	ARUN DUMARKI NO. 833, MAHADEV NAGAR, SAMBRA, <b>BELAGAVI</b> TALUKA AND DISTRICT-591124
5	JEERSHIVAKUMARA NEAR NAGALINGESHRA TEMPLE, 1 <sup>ST</sup> WARD, NO. 10 MUDDAPUR, HOSAPETE TALUKA, <b>BALLARI</b> DISTRICT-583132

**CANDIDATES SELECTED UNDER HYDERABAD KARNATAKA REGION**  
**LOCAL CADRE**

<b>Sl. No</b>	<b>Name of the Candidate</b>
1	VENKATESH K. H.NO. 148/3, HATTI VILLAGE, LINGSUGUR TALUKA, <b>RAICHUR</b> DISTRICT-584115
2	ARUN KUMAR NO.1-4-88/283, TELECOM COLONY, RAMALINGESHWAR LAYOUT, I.B. ROAD, RAICHUR I.B. COLONY, <b>RAICHUR</b> TALUKA AND DISTRICT- 584101
3	ARATHI T. NO.748, 7 <sup>TH</sup> MAIN, BEML LAYOUT, 4 <sup>TH</sup> STAGE, RAJARAJESHWARI NAGAR, <b>BENGALURU</b> -560098
4	MONIKA NO.0-131, NURSE QUATREE, BEHIND GOVERNMENT SCHOOL, KINNI SADAK, <b>KALABURAGI</b> TALUKA AND DISTRICT- 585313

**Terms and Conditions of Appointment:-**

1. The candidates shall be on probation initially for a period of 2 years from the date of entry into service in accordance with Karnataka Civil Services (Probation) Rules 1977 as amended from time to time.
2. The selected candidates are liable to be posted to District Judiciary in the State of Karnataka.
3. The seniority between the selected candidates will be in accordance with their ranking in the final selection list.
4. The candidates at the time of their reporting to duty for appointment are required to execute a bond on a Stamp Paper (non-judicial) with an undertaking that they will serve in the establishment of the Sub Ordinate Court Judiciary for a minimum period of 5 years, failing which they will be liable to pay a sum of Rs. 1,50,000.

5. The candidates shall report for duty in the Prl. Bench, High Court of Karnataka, Bengaluru, within 15 days from the date of order of appointment; failing which, their names shall stand deleted from the list of selected candidates and the candidate concerned shall cease to be eligible for appointment, as per Rule 18 (3) of the Karnataka Civil Services (General Recruitment) Rules, 1977.
6. In respect of Sri. Arunkumar, his appointment is subject to the out come of a criminal case which is now at the stage of taking cognizance.
7. In respect of all other conditions of service not specified above, the candidates shall be governed by Rules and Regulations and Orders etc., as in force from time to time applicable to the Government Servant.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

sd/-  
(V. SRISHANANDA)  
REGISTRAR GENERAL

**To:-**

The Compiler, Karnataka State Official Gazette, for the favour of publication in Gazette and to forward 50 copies to this office.

**Copies to:-**

1. The candidates concerned (through RPAD).
2. The Accountant General (A&E) in Karnataka, Bengaluru.
3. The Prl .Secretary to the Government, Law Department, Bengaluru
4. The Private Secretary to the Hon'ble Chief Justice.
5. The Private Secretary to the Hon'ble Judges.
6. The Private Secretaries to the Registrar General, Registrar (Vigilance), Registrar (Judicial), Registrar (Computers), Registrar

(Administration), Registrar (Review and Statistics), Registrar (Recruitment) and Registrar (Infrastructure and Maintenance).

7. The Central Project Co-Ordinator (Computers).
8. The Assistant Registrar, Computer Branch.
9. The Section Officers of Computer, LCA-I, LCA-III and Budget Branch of this office.
10. Office Copy/Notification file.

REGISTRAR GENERAL